

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH, CALCUTTA

O.A. No. 905 of 1996

Dated 10.6.2002

PRESENT: The Hon'ble Mr. L.R.K.Prasad, Member (A)

The Hon'ble Mrs. Meera Chibber, Member (J)

Sukumar Saha & another

vs.

Union of India & others

For the applicants ... None

For the respondents ... Mr. P.K.Arora

O R D E R

Nobody has appeared for the applicants even on second call. Mr. P.K.Arora is present on behalf of the respondents. It appears from record that nobody appeared on behalf of the applicants even on earlier occasion, such as, 10.12.2001, 18.3.2002 and as the matter relates to 1996 and the applicants are not interested in pursuing the matter, we dismiss this O.A. for non-prosecution. Interim order, if any, shall stand vacated immediately.

  
(Meera Chibber)  
Member (J)

  
(L.R.K.Prasad)  
Member (A)

10.6.2002

Mahto